

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 750/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2017

NAME OF THE PARTIES: Madhya Pradesh State Industrial Development Corporation
V/s
MP Toll Roads Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
73	MS. Pranali Adangale	Advocate i/b K. Ashar & Co. [Adv. for the petitioner]	<u>Pranali</u>

ORDER

TCP No.750/ I&BP/NCLT/MB/MAH/2017

In view of the letter addressed by the Company Registrar to the Deputy Registrar of NCLT, Mumbai, the Deputy Registrar, NCLT, Mumbai is hereby directed to forthwith transmit the records pertaining to TCP No.750/2017, as ordered by the Hon'ble Company Court, Mumbai.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)